- (c) the details of General, SC, ST and OBC employees in the Ministry, as on 1 January, 2020; and
- (d) the details of both, posts reserved and posts currently vacant, for SC, ST and OBC in Group A, B and C category posts?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) and (b) There is printing/typographical error in the Annual Report 2019-20 of Ministry of Panchayati Raj regarding the data for Group A, B and C categories of Officers/employees including for the Minority communities. The correct figures with respect to Officers/employees in Group A, B and C categories from Minority community during the period are as under:-

Group A	Group B	Group C
03	02	01

(c) The details of General, SC, ST and OBC employees in the Ministry as on 01st January, 2020 are as under:-

General	SC	ST	OBC
35	12	09	15
Total	71		

(d) Officers/employees in the Ministry of Panchayati Raj are posted by various Cadre Controlling Authorities.

Additional funds to Panchayati Raj Institutions for COVID management

1538. DR SASMIT PATRA: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total Central funds transferred to Panchayati Raj Institutions over the past three years, the details thereof, year-wise and State-wise;
 - (b) the reasons for the increase/decrease of the funds transfer; and
- (c) whether any additional funds are being transferred to Panchayati Raj Institutions for COVID management?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) The State-wise/UT-wise and year-wise total funds released for the Panchayati Raj Institutions (PRIs) under the schemes of Ministry of Panchayati Raj (MoPR) and out of the allocations made by Fourteenth Finance Commission (FFC) is given in Statement (*See* below). The schemes of MoPR include erstwhile scheme of Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA)' and ongoing scheme of 'Rashtriya Gram Swaraj Abhiyan (RGSA)' where under funds are provided to strengthen PRIs and Tncentisization of Panchayat' Scheme where under award money is released to best performing PRIs. The releases out of FFC allocations include basic grants and performance-linked grants for implementing various developmental schemes.

- (b) The capacity of utilisation of funds by States/UTs, timely submission of utilisation certificates, amount of unspent balances of the already released funds lying with States/UTs, eligibility for receipt of Performance Grants and due constitution of Gram Panchayats by holding elections in time are the major reasons for increase/decrease of amount of release of funds from year to year.
- (c) In the wake of COVID-19, the states have been asked to advise the Gram Panchayats to utilise the Fourteenth Finance Commission (FFC) Grants for COVID Management in various permissible mitigation activities.

Statement

Total Funds Released to States/UTs under the Schemes of MoPR and out of allocations of FFC including performance-linked grants during 2017-18 to 2019-20

S1. 1	No. State/UT	Total Funds Released/Transferred (₹ in crore)		
		2017-18	2018-19	2019-20
1	2	3	4	5
1.	Andhra Pradesh	1759.50	1799.26	1170.48
2.	Arunachal Pradesh	144.78	115.61	40.09
3.	Assam	1084.76	1122.83	1486.64
4.	Bihar	3630.39	4204.39	5674.95
5.	Chhattisgarh	1056.81	1056.39	1417.44

Writt	en Answers to	23 September, 2020]	Unstarred Q	Questions 349
1	2	3	4	5
6.	Goa	26.28	26.73	36.12
7.	Gujarat	1684.63	1726.88	2331.38
8.	Haryana	768.49	784.56	1048.58
9.	Himachal Pradesh	313.59	380.25	499.97
10.	Jammu and Kashmir	470.97	569.97	6.24
11.	Jharkhand	1092.85	1213.80	1633.95
12.	Karnataka	1826.84	1843.09	2505.76
13.	Kerala	798.55	812.01	1084.98
14.	Madhya Pradesh	2670.88	2774.10	3747.97
15.	Maharashtra	2643.90	3018.37	4067.99
16.	Manipur	47.51	51.12	60.95
17.	Meghalaya	0.00	4.44	2.68
18.	Mizoram	10.10	9.85	0.50
19.	Nagaland	0.00	7.89	3.94
20.	Odisha	1758.01	1772.63	2389.54
21.	Punjab	716.43	413.47	1.62
22.	Rajasthan	2672.65	2751.33	3682.35
23.	Sikkim	35.06	35.60	46.00
24.	Tamil Nadu	1554.54	1813.33	1826.46
25.	Telangana	1066.05	1073.01	1451.35
26.	Tripura	67.65	70.77	91.69
27.	Uttar Pradesh	6265.05	7207.21	9829.44
28.	Uttarakhand	358.66	413.89	536.80
29.	West Bengal	2419.62	2797.38	3748.95
30.	Andaman and Nicobar Isl	ands 6.75	0.00	0.05
	Total	36951.30	39870.16	50424.85